

DIVISION BENCH  
COURT - I

**O-210**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1581(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> NOVEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	INNOVATIVE DESIGN EDUCATIONAL KITS VS QUADPRO INFOSOFT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearances (via video conferencing/physical)**

Mr. Amitava Mukherjee, Adv. : For .....

Mr. Sankalpa Bhattacharjee, Adv.

Ms. Trisha Seth, Adv. : For IRP

**ORDER**

1. Ld. Counsel for IRP present.
2. Ld. Counsel appearing for IRP seeks one week time to file Progress Report.
3. Time is allowed. Post this matter for further proceedings on **21/12/2022**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**